

#### **Indians trapped in Libya**

2956. PROF. P.J. KURIEN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government is aware that more than fifty Indians have been trapped in Libya, by their Indonesian employer/sponsor companies, without giving them salary or proper food, for more than one year;

(b) whether it is a fact that these employees are being detained against their will, even after expiry of the period of their work visa;

(c) if so, the details thereof; and

(d) the details of action being taken by Government for speedy repatriation of these hapless employees from Libya to India?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) to (c) Yes. The Government is aware of the problems that were being faced by Indian workers employed in M/s. Citramegah Karya Gemilang (CKG), an Indonesian company in Libya.

(d) The matter was immediately taken up by the Indian Embassy in Tripoli with the Management of M/s. CKG. The Embassy also sought immediate intervention of the Libyan Foreign Ministry in the matter. At our Mission's intervention, dues of workers were paid till October 25, 2009 and repatriation to India of those workers who had completed their contract term began in October/November 2009. Our Mission in Tripoli is in regular touch with the Management of the Company and the Libyan Government for early repatriation of the Indian workers after settlement of their dues.

#### **Examination of NPT ahead of Nuclear Summit**

2957. SHRIMATI T. RATNA BAI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India is to examine its NPT options ahead of nuclear summit;

(b) if so, the details worked out so far; and

(c) the present status thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) to (c) No, India has a long-standing, consistent position on the Nuclear Non Proliferation Treaty (NPT). We see it as a discriminatory and flawed treaty. There is no change in our position on the NPT.